

ITEM NO.36

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8375/2024

NTPC LTD.

Appellant(s)

VERSUS

U.P. POWER CORPORATION LIMITED & ANR.

Respondent(s)

Date : 02-04-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) :

Mr. Tushar Mehta, Solicitor General
Mr. Adarsh Tripathi, AOR
Mr. Vikram Singh Baid, Adv.
Mr. Ajitesh Garg, Adv.

For Respondent(s) :

Mr. D. D. Chopra, Sr. Adv.
Mr. Farrukh Rasheed, AOR
Mr. Shailesh Verma, Adv.

The Court made the following
O R D E R

Not taken up.

List on 17th September, 2025.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER